

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD.

O.A.No.771/96.

Date of Judgement : 22.7.96.

Between

V.Gurubrahma Chari .. Applicant

And

1. The Sub Divl. Officer
Telecommunications,
Tadpatri, Anantapur Dt.
2. The Telecom. District
Manager,
Anantapur.
3. The Chief General Manager,
Telecommunications,
Doorsanchar, Bhavan,
Hyderabad. .. Respondents

Counsel for the Applicant .. Shri K.Venkateswara Rao

Counsel for the Respondents.. Shri V.Rajeswara Rao,
CGSC

Q/WP

C O R A M

Judgement

(Oral Order as per Hon'ble Shri Justice M.G.Chaudhari,
Vice-Chairman)

The applicant was engaged as Casual Mazdoor from 1.4.83 to 31.7.84. Nearly after 12 years he has now filed the O.A. for a direction to the respondents to re-engage him.

2. We find no legal ground to entertain the request. However, as a grievance is made that the applicant had applied to the Telecom. District Manager, Anantapur on 15.1.95 to consider his engagement he being a very poor person no reply has been given to him. We are of the opinion that it is desirable that the said authority considers the request dated 15.1.95 in the light of

W.M.

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prevailing rules and reply the applicant so that he knows his position finally.

3. Hence, with a direction to the Telecom. District Manager, Anantapur to consider the request of the applicant dated 15.1.95 and to reply to him the O.A. is disposed of.

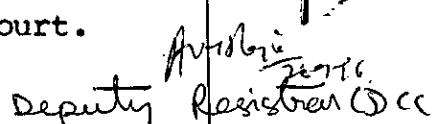

(H. Rajendra Prasad)

Member (A).


(M.G. Chaudhari)
Vice-Chairman.

Dated: 22.7.1996.
Dictated in Open Court.

br.


Deputy Registrar (O.C.)

(21)

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O.A.771/96.

To

1. The Sub Divisional Officer,
Telecommunications, Tadpatri, Anantapur Dist.
2. The Telecom District, Manager,
Anantapur.
3. The Chief General Manager,
Telecommunications, Doorsanchar Bhavan,
Hyderabad.
4. One copy to Mr.K.Venkateswar Rao, Advocate, CA⁺.Hyd.
5. One copy to Mr.V.Rajeswar Rao, Addl.CGSC.CAT.Hyd.
6. One copy to Library, CAT.Hyd.
7. One spare copy.

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16/8/96
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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 22/7/1996

ORDER/JUDGMENT

M.A./R.A/C.A.No.

in

O.A.No. 55796 771/96

T.A.No.

(W.P.)

Admitted and Interim Directions
issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm.

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
प्रेषण/DESPATCH

12 AUG 1996

हैदराबाद बायपीठ
HYDERABAD BENCH